

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 08.12.2020 at 02.30 P.M. THROUGH
VIDEO CONFERENCING.

PRESENT : SHRI R. VARADHARAJAN, MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL

APPLICATION NUMBER	: IA/834/IB/2020
PETITION NUMBER	: CA/1/2017
NAME OF THE PETITIONER(S)	: Siemens Financial Services Pvt Ltd
NAME OF THE RESPONDENT(S)	: V Mahesh (IRP) M/S Of Vasan Health Care Pvt Ltd
UNDER SECTION	: Sec 60(5) Of IBC 2016

ORDER

Due to paucity of time, post this matter on **20.01.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)